

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CA/669 & 670/CAA/2020
NAME OF PETITIONER : Information Interface India Pvt Ltd
NAME OF RESPONDENT : Niyogin Fintech Ltd
SECTION : Sec 230-232 of CA 2013

ORDER

Learned Counsel for Applicant Ms. Madhupreetha Elango is present through video conferencing platform.

List this matter on **07.04.2021** for final hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)